

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.10.2022 (TUESDAY)**

**COURT –II**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 135 of 2022  <b>(With Defects)</b>	Azana Rahman & Anr. Vs. Tezalpatty Tea Company Pvt. Ltd.	Akash Sharma A.K.Shrivastava	Nishant Das Atul Kumar
<b>2.</b>	Comp. App. (AT) No. 136 of 2022  <b>(With Defects)</b>	Azana Rahman & Anr. Vs. Mohijuli Tea Company Pvt. Ltd. & Ors.	Akash Sharma A.K.Shrivastava	Nishant Das Atul Kumar

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**